Annexure-1

Name of the corporate debtor: Meena Jewellers & Diamonds Private Limited; Date of commencement of liquidation: 26-04-2021 (Intimation to Liquidator on 29-04-2021); List of stakeholders as on: 01-12-2022

List of secured financial creditors

(Amount in ₹)

S	SI.	Name of	Identifica	Det	ails of claim			Details of c	laim admitted				Amount	Amount	Amountof	Amount of	Remarks,
N	o.	creditor tion No. received										of	of any	claim	claim	if any	
													contingent	mutual	rejected	under	
													claim	dues,		verification	
														that			
														may be			
									1	1				set off			
				Date	Amount	Amount of	Nature	Amount	Whether	Details	Amount	% share					
				of	claimed	claim admitted	of claim	covered by	security	of	covered	in total					
				receipt				security	interest	Security		amount					
								interest	relinquished?	Interest	guarantee						
									(Yes/No)			admitted					
	1 S	state	AAACS8	28-05-	132,60,90,786	132,60,90,786	Secured	132,60,90,786	Yes	Note A	Nil	49.29%	Nil	Nil	Nil	Nil	
	E	Bank of	577K	2021						below							
	I	ndia															
	TOTAL 13				132,60,90,786	132,60,90,786	Secured	132,60,90,786			Nil	49.29%	Nil	Nil	Nil	Nil	

Note: A Part-1

Details of the Hypothecated properties including Plant & Machinery, Stocks, etc.

First charge (Hypothecation) on inventory & receivables of the company Inventory-NIL

Receivables-NIL

Part-2

Particulars of immovable properties mortgaged by M/s Meena Jewellers & Exclusive Private Ltd and common collateral to all the three group companies.

- 1. Showroom bearing No. G-1/A in the Ground floor, Premises No. 7-1-23, 7-1-23/1/A, B & C, admeasuring 2600 Sq.ft Super Built up Area and mezzanine floor in Roxana Mall with undivided share of land of 56 Sq yards situated at Greenlands, Begumpet, Hyderabad belonging to Meena Jewellers Exclusive Private Ltd.
- 2. Commercial Building bearing H.No.6-3-883/2/3A, 6-3-883/2/3B, with total built up area of 14499.52 Sq.ft consisting of 2 Cellars, GF, Mezzanine floor and four floors in a net land area admeasuring 207 sq yards at Punjagutta, Hyderabad belonging to Meena Jewellers Exclusive Private Ltd.

3. Garage space Nos 157/A,158/A, 1 to 11 & 41 to 44, 159, 157 & 158, 160 & 161 and G -29 to the total extent of 1840 sft on basement floor, Ground Floor with shop Nos 3,4, 59, 60, 61, 62 & 63 with total built up area of 2333.87 sft of showroom, Shop Nos 161, 162, 163, 177, 178 and 179 in first Floor of showroom with total built up area of 2286 sq.ft, Second Floor with shop Nos 201/A, 201/B, 201/C, 203, 202/A, 201/D & 202/D, 202/B, 202/C and 204 in showroom building with Municipal No. 5-9-58/1-15 in Babukhan Estate, Bashirbagh, belonging to Meena Jewellers Exclusive Private Ltd.

Part-3

Personal Guarantees:

S. No.	Name of the Personal Guarantor
1	Sri Umesh Jethwani
2	Smt Hema Jethwani
3	Sri Karan Jethwani
4	Sri Manoj Ganwani
5	Smt Bhavana Ganwani
6	Sri Purushotham Ganwani (Deceased)

Part-4

Corporate Guarantees:

Ī	S.No.	Name of the Corporate Guarantor			
Ī	1.	Meena Jewellers & Diamonds Private Limited			
ĺ	2.	Meena Jewellers Private Limited			